

THE HIGH COURT OF MEGHALAYA AT SHILLONG

No. HCM.II/120/2016/Prcl/

Dated ___ Aug, 2016

SHORT NOTICE INVITING QUOTATIONS


Sealed Quotations affixing non-refundable Court Fee stamp of **Rs. 100/-** (Rupees one hundred) only are invited from intending reputed firms for supply of 4 (**Four**) Nos. of Trolleys to the Office of the High Court of Meghalaya, Shillong. The specifications of the mentioned trolleys are as under.

Load (Kgs)	Castor Wheels (Rubber type)	Body Size (mm)			
		Height (Handle to Floor)	Height (Clearance)	Platform Size	
				Length	Width
10-200	127(mm)	800	150	900	600

The above measurements are in approximation only and may slightly vary.

The Quotations in sealed cover addressed to Registrar General, High Court of Meghalaya, Shillong – 793001 superscribing thereon “**Supply of 4(Four) Nos. of Trolley**” must reach the Office of the Undersigned by 1.00 PM on or before the 23rd Aug, 2016 and the Quotations will be opened at 2.00 PM on the same day in the Office Chamber of the Registrar General.

Quotations received after the above date / time will be summarily rejected. The undersigned reserved the right to accept or reject any of the Quotations.


REGISTRAR GENERAL

Memo No. HCM.II/120/2016/Prcl/ 2951A

Dated 2nd Aug, 2016

Copy to:

1. The Joint Registrar-cum- Secretary to Hon'ble The Chief Justice, High Court of Meghalaya, for favor of his Lordship's kind information.
2. The Directorate of Information and Public Relations, Lower Lachumiere, Shillong with a request to publish the same in two local newspaper (one English and one Khasi).
3. The System Analyst for uploading the same on the Official Website.
4. Office Notice Board
5. Accounts Section
6. Office File


REGISTRAR GENERAL